

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1620  
ANSWERED ON:01.08.2001  
PROVISION OF DEATH SENTENCE  
MADHAVRAO SCINDIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether rules permit the imposition of the extreme punishment of a death sentence by a Summary Court Martial through a summary trial;
- (b) if so, the number of death sentences passed by Summary Court Martials and executed during the past three years, including the current year so far; and
- (c) the reasons for provision of such extreme penalty by way of summary trials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI U.V. KRISHNAMRAJU)

- (a) No, Sir.
- (b) & (c): Does not arise.